

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/55(CHE)2021  
**NAME OF THE PETITIONER(S)** : Vriddhachalam regrantories Consortium  
Pvt Ltd  
**NAME OF THE RESPONDENTS** : RoC, Chennai  
**UNDER SECTION** : Sec 248 of CA, 2013 R/w Rule 11 & 14 of  
NCLT Rules 2016

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**ORDER**

Present: Ld. Counsel Ms. Akhila for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the Respondent /  
RoC.

RoC report is on record.

Ld. Counsel for the Petitioner seeks six weeks time to file dissolution  
petition.

List the petition for hearing on **04.09.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)